

Seventeenth Loksabha

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Title: Secretary-General laid the Bills passed by the Houses of Parliament during the 3rd Session of 17th Lok Sabha and assented to by the President

SECRETARY GENERAL: Hon. Speaker, Sir, I beg to lay on the Table:

The Direct Tax Vivad se Vishwas Bill, 2020;

The Central Sanskrit Universities Bill, 2020;

The Appropriation Bill, 2020;

The Appropriation (No.2) Bill, 2020;

The Jammu and Kashmir Appropriation Bill, 2020;

The Jammu and Kashmir Appropriation (No.2) Bill, 2020;

The Jammu and Kashmir Appropriation (No.3) Bill, 2020;

The Jammu and Kashmir Appropriation (No. 4) Bill, 2020; and

The Finance Bill, 2020 passed by the Houses of Parliament during the Third Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on 3rd February, 2020.

I also lay on the Table one copy each, duly authenticated by the Secretary General, Rajya Sabha, of following three Bills passed by the Houses of Parliament and assented to by the President:

The Insolvency and Bankruptcy Code (Amendment) Bill, 2020;

The Mineral Laws (Amendment) Bill, 2020; and

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2020.

[Placed in Library, See No LT 2506/17/20]

15.05 hrs

STATEMENTS BY MINISTERS

- (i) Developments on our borders in Ladakh

माननीय अध्यक्ष : आइटम नम्बर-12

श्री राज नाथ सिंह जी ।